Behar State forces even after their absorption in The Indian Army" through letter No. F.I5 (19)-1/49, dated 30th August, 1949 in the Agreement Annexure 'A' between India and Cooch Behar made on 30th August, 1949, unfortunately this is still to be seen.

The Central Government is humbly requested to consider formation of the Narayani Infantry Regiment to protect the territorial integrity from any hostile external misadventure in the country. Thank you, Sir.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by Shri Nagendra Ray: Dr. Fauzia Khan (Maharashtra), Shri Devendra Pratap Singh (Chhattisgarh), Shri Kesridevsinh Jhala (Gujarat), Shri Dhananjay Bhimrao Mahadik (Maharashtra), Shri Balyogi Umeshnath (Madhya Pradesh), Shri Pradip Kumar Varma (Jharkhand), Shri Dorjee Tshering Lepcha (Sikkim), Shri M. Mohamed Abdulla (Tamil Nadu), Dr. Sasmit Patra (Odisha), Dr. Parmar Jasvantsinh Salamsinh (Gujarat), Shri Chunnilal Garasiya (Rajasthan), Shri Naveen Jain (Uttar Pradesh), Shri Lahar Singh Siroya (Karnataka) and Shrimati Sulata Deo (Odisha).

Demand for a unified counselling system for CUET UG admissions

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Thank you, Mr. Deputy Chairman, Sir, for permitting to speak on an important issue in the Zero Hour. The National Testing Agency (NTA) conducted the CUET-UG examinations, where computer-based and pen-and-paper format was adopted, from May 15 to May 29, 2024. A total of 13.48 lakh students appeared for the exams. Unfortunately, technical issues impacted several students, prompting a re-examination on July 19, 2024. The NTA published the result on July 28, 2024, which caused significant stress to the students due to the delay.

The centralised nature of exam and its result has not been beneficial for the students. Specifically, the Tamil question paper was translated using *Google Translate*, which raises concern about translation accuracy. Despite the claim of single window opportunity for admission across various universities and institutions, the process has proven to be a financial burden on the students. Universities charge additional fees for counselling, further complicating the admission process. Students initially selected their preferred universities and courses during the CUET-UG application process, but now, face the need to apply separately to different institutions. For instance, Gandhigram Rural Institute closed its application process

on July 31, 2024, while the University of Delhi had completed registration even before the result was published. After the result was released, the University of Delhi reopened the applications causing confusion and inconvenience to the students.

I call upon this Union Government to implement a unified counselling system for CUET-UG administration akin to the Anna University model. This would ensure a more streamlined process and prevent students from missing opportunities. Additionally, I request the Government to consider compensation for the undue stress caused due to the delay in result publication. Thank you, Sir.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by Shri M. Mohamed Abdulla: Shri M. Shanmugam (Tamil Nadu), Shri Tiruchi Siva (Tamil Nadu), Shri P. Wilson (Tamil Nadu), Dr. John Brittas (Kerala), Shri Anil Kumar Yadav Mandadi (Telangana), Dr. V. Sivadasan (Kerala), Shrimati Jebi Mather Hisham (Kerala), Shri S. Selvaganabathy (Puducherry), Sant Balbir Singh (Punjab), Dr. Fauzia Khan (Maharashtra), Shri Jawhar Sircar (West Bengal), Ms. Dola Sen (West Bengal), Shri Jose K. Mani (Kerala), Shrimati Sagarika Ghose (West Bengal), Shri P.P. Suneer (Kerala), Shri Prakash Chik Baraik (West Bengal), Shri Saket Gokhale (West Bengal), Ms. Sushmita Dev (West Bengal), Dr. Sasmit Patra (Odisha) and Shri Sandosh Kumar P (Kerala).

Concern over devastation caused by cloud burst in Himachal Pradesh

SHRI HARSH MAHAJAN (Himachal Pradesh): Sir, I would like to draw your attention to the recurring and ongoing devastation in the State of Himachal Pradesh, caused by extreme weather due to the climate change and unsustainable development. This has led to flash floods and landslides which have caused damage worth thousands of crores to infrastructure and public as well as private property. Several kilometres of roads have been severely damaged and completely washed away. A number of dams have also been overflowing. Sadly, the loss of lives has been significant. About 400 people died last year. This year, so far, the loss of human lives stands at 55, and 50 people are still missing. Entire communities have been displaced and livelihoods have been completely lost.

I would like to thank the hon. Prime Minister for the assistance given by the Central Government after the devastation last year. The Central Government provided Rs.1,800 crores under the NDRF and the SDRF to the State. Further, the Government gave 11,000 houses for the State. Rs.2,700 crores were given under the PMGSY, and the NHAI spent about Rs.3,500 crores for repair of roads. After the devastation this